

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5056  
ANSWERED ON:27.04.2010  
FUNDS FOR DEVELOPMENT OF ROADS  
Argal Shri Ashok

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Public Works Department of Madhya Pradesh has sought any assistance from the Union Government for the renovation of roads;
- (b) if so, the details thereof alongwith the name of roads for which proposals have been received; and
- (c) the details of roads in Madhya Pradesh for which development funds have been sanctioned during the year 2009-10?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRNSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a)&(b) For maintenance and development of roads, the following proposals were received from the State PWD of Madhya Pradesh in the Financial Year 2009-10.

S.No.	Category	Proposals	Cost	Details of Roads
	of Roads	Received	(Rs.in	
	(Nos.)	crore)		

1. State Roads 95 1557.66 Various State Roads

2. National Highways 81 710.48 National Highways Nos.3, 7, 12,  
12A, 26, 27, 59, 59A, 69, 75,78,  
86 & 92.

(c) Ministry has sanctioned works for an amount of Rs.871.56 crore for development of 62 State Roads in Madhya Pradesh State in the Financial Year 2009-10 under Central Road Fund (CRF) and Inter State Connectivity (ISC). For development and maintenance of National Highways, 66 works for an amount of Rs.534.08 crore have been sanctioned. Further, for ongoing works on National Highways an expenditure of Rs.1595.70 crore has been incurred in the State of Madhya Pradesh during the year 2009-10. Also, an amount of Rs 45.76 crore has been released for incurring expenditure on ongoing works on State Roads under CRF.